

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 326 of 2022 (With Defects)	Ankit Patni Vs. State Bank of India & Ors.	Gaurav H Sethi	Abhishek Swaroop Naman Kamdar Anupm Prakash-R1 Soorjya Ganguli Pooja Chakrabarti-R3

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr.	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
3.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3
4.	Comp. App. (AT) (Ins) No. 337 of 2022	Anoop Pareek Vs. Prama Industries Pvt. Ltd. & Anr.	Malak Bhatt	Pritesh Burad Samita Vaviya-R1
5.	Comp. App. (AT) (Ins) No. 355 of 2022	Aashish Kadam & Anr. Vs. Nagpur Nagarik Sahakari Bank Ltd. & Anr.	Madhu Suri	Sandeep Bajaj Aakansha Nehra-R1
6.	Comp. App. (AT) (Ins) No. 356 of 2022	IDBI Trusteeship Services Ltd. Vs. Abhinav Mukherji & Ors. With	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP
7.	Comp. App. (AT) (Ins) No. 358 of 2022	ECL Finance Ltd. & Anr. Vs. Abhinav Mukherji & Ors.	Atul Sharma	Abhijeet Sinha Agnish Aditya Abhinav Mukerji-R1 Milan Singh Negi-RP

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
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9.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
10.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
11.	Comp. App. (AT) (Ins) No. 1035 of 2021	Puneet Kumar (Suspended Director of Nysa Communications Pvt. Ltd.) Vs. Computer Junction Private Ltd. & Anr.	Shadab Alam	Tushar Thareja-R1 Sumit Sinha-R2
12.	Comp. App. (AT) (Ins) No. 14 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Anr. With	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
13.	Comp. App. (AT) (Ins) No. 15 of 2022	GP Global Energy Pvt. Ltd. (Now Known as Nivaya Resources Pvt. Ltd.) Vs. Anil Kohli & Ors.	Raghav Kakkar	Abhishek Anand Kunal Godhwani Pathik Choudhury-R1 Ankur Mittal-R2
14.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh
15.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
16.	Comp. App. (AT) (Ins) No. 83 of 2022	Krishna Infosolutions Pvt. Ltd. Vs. Anil Anchalia Resolution Professional of Atlantic Projects Ltd.	Aditi Sharma	Anil Anchalia-RP
17.	Comp. App. (AT) (Ins) No. 150 of 2022	GSPC Energy Ltd. Vs. Girish Siriram Juneja (Interim Resolution Professional, Hindusthan National Glass & Industries Ltd.)	Piyush Joshi	Vikram Wadehra Vidhushi Chokhani- R1
18.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla

19.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Aditya Gauri Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar- R4 & R5 Arun Shrivastava
20.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	Abhijeet Sinha-R1 Debarshi Dutta Ishaan Chhaya-R2
21.	Comp. App. (AT) (Ins) No. 296 of 2022	Rakshit Dhirajlal Doshi Vs. IDBI Bank Ltd.	Manish Kr. Choudhury	

For Hearing

22.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
23.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1 to R3 Devarajan Raman-IRP
24.	Comp. App. (AT) (Ins) No. 162 of 2021	Monoranjan Roy Vs. Bengal Polypet & Ors.	Abhijit Bhattacharyya	Nandini Sen-R2 Binay Kr. Singhani Vikrant N. Goya-R5 Kanishk Khetan-R7
25.	Comp. App. (AT) (Ins) No. 904 of 2021	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Deep Bisht Richa Singh-R1 Ayandeb Mitra Atul Sharma-R2 & R3

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By order of Hon'ble Chairperson
-sd/-
Registrar